

w.e.f- 8/11/23

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: WEST DISTRICT DELHI

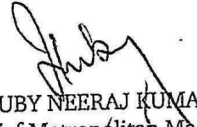
LINK ROSTER OF DIGITAL COURTS OF (WEST) DISTRICT DELHI

Persuant to the order no. 46/DHC/Gaz/G-7/VI.E2(a)/2023 dated 01-11-2023 of Hon'ble High Court of Delhi, New Delhi regarding postings/transfers in the Delhi Judicial Services & in supersession of this officer order No. 3233-3287/ CMM(West) LR/2023 dated 07-10-2023, the following changes are hereby made in the Link Roster of I.d. Metropolitan Magistrates, West District, Delhi :

Sr. No.	Name of the Judicial Officer	Room No.
01	Sh. Gaurav Katariya, Ld. MM N.I. Act (Digital Court-01)	207 Extension Block
02	Sh. Vaibhav Pratap Singh, Ld. MM, N.I. Act (Digital Court-02)	208, Extension Block
03	Ms. Charan Salwan, Digital Traffic Court, (West) THC	102, Extension Block

Notes:-

01. In case of any exigency, if any of above said Ld. Presiding Officer is on leave or not available otherwise, the Presiding Officer whose name is mentioned immediately below the name of the concerned Digital Court shall work as next link Court and shall look after the work of court whose name is mentioned above her/his name. I.d. Presiding Officer whose name is mentioned at Sr. No. 1 at the above mentioned table shall be considered immediately below the I.d. Presiding Officer whose name is mentioned at Sr. No. 3 at the above mentioned table.
02. In case, all the I.d. Presiding Officer of Digital Courts, West District Delhi are on leave the court work of, Digital Courts of West District, Delhi shall be placed before the I.d. CMM/undersigned/senior most Metropolitan Magistrate of West District, Delhi for marking it further.

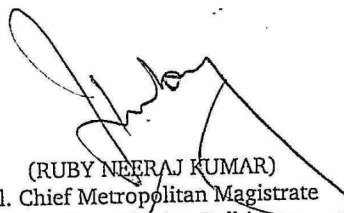
  
(RUBY NEERAJ KUMAR)  
Addl. Chief Metropolitan Magistrate  
West District, Delhi

Dated, Delhi the 7-11-2023

No. ~~3696~~ 3740 CMM(West)/LR/2023

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi  
Through I.d. Principal District & Sessions Judge, (West), Delhi
02. The Principal District & Sessions Judge, (HQ), Delhi
03. The Principal District & Sessions Judge, (West), Delhi
04. The Principal District & Sessions Judge all district Delhi/New Delhi
05. The I.d. officer Incharge, Pool Car, Tis Hazari Courts, Delhi
06. The CMMs, all District, Delhi/New Delhi,
07. The Metropolitan Magistrates, West District, Tis Hazari Courts Complex, Delhi.
08. The Director of Prosecution, Tis Hazari Courts, Delhi.
09. The Commissioner of Police, Delhi
10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
13. Law Officer, Tihar Jail, Delhi/New Delhi.
14. For Uploading on centralized web-site through IAYERS
15. The Reader to court of undersigned.
16. The Cash Branch, West District, Tis Hazari Courts, Delhi.
17. PS to I.d. Principal District and Sessions Judge(West) District, Delhi
18. Office file

  
(RUBY NEERAJ KUMAR)  
Addl. Chief Metropolitan Magistrate  
West District, Delhi